## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP(IB)No. 88/BB/ 2017	-	Admission	Rule-6 of IB	Ms. Nalini S. Manager HRD for Falcon Tyres Ltd. Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)

**SIGNATURE** 

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

## ORDER

None appeared. Matter is listed for admission. Registry has raised objections. List it on 13/09/2017.

MEMBER(J)

MEMBER(T)